

12.42 hrs.

MESSAGE FROM THE PRESIDENT

MR. SPEAKER: I have to inform the House that I have received the following message dated the 1st March, 1979 from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on the 19th February, 1979."

12.44 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Copra Cess Bill, 1979, which was passed by the Lok Sabha at its sitting held on the 20th February, 1979 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st March, 1979, agreed without any amendment to the Coconut Development Board Bill, 1979, which was passed by the Lok Sabha at its sitting held on the 20th February, 1979."

(iii) "In accordance with the Provisions of rule 111 of the Rules

of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Brahmputra Board Bill, 1979, which has been passed by the Rajya Sabha at its sitting held on the 1st March, 1979."

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BRAHMAPUTRA BOARD BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Brahmputra Board Bill, 1979, as passed by Rajya Sabha.

12.46 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED FAILURE OF GOVERNMENT TO
FULFIL ASSURANCES GIVEN TO STUDENTS
OF THE DELHI UNIVERSITY COLLEGE OF
MEDICAL SCIENCES

SHRI EDUARDO FALEIRO (Mormugao): Sir, I want to call the attention of the Minister of Health and Family Welfare to the reported failure of the Government to fulfil the assurances given last year to the students of the Delhi University College of Medical Sciences in removing several handicaps faced by them in the college including lack of Hostel facilities and the two-week long strike launched by the 500 students of that College to press for the fulfilment of their demands.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): Sir, it is a long statement, so I lay it on the Table of the House.

Statement

Hon'ble Members will recall that 'Agreement' was reached by the Government of India with the Delhi Medical students on 19th May, 1978